

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.114
CP(IB)/142(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Salem Stainless Steel Suppliers Pvt Ltd
V/s
Santosh Kumar PK

.....Applicant

.....Respondent

Order delivered on 16/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :None
For the Respondent :None

ORDER

Despite repeated calls, none has appeared for the applicant. Even on the last date of hearing, nobody appeared for the applicant.

Despite due service, the applicant is not appearing to pursue this matter. It is seen that applicant has lost the interest for pursuing the matter.

In view of the above, CP(IB)/142(AHM)2022 is dismissed in default.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)